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OFFICE OF THE DISTRICT JUDGE & ADDL. SESSIONS JUDGE I/C, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER

In partial modification of this office order bearing no. F.31/Judl-I/South/2011/15461-15500 dated 20.12.2011, I hereby authorize the below mentioned Judicial Officer, Saket Courts Complex, New Delhi under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers to distribute the business as vested in me under section 34 of the Punjab Courts Act 1918, during winter vacation, 2011 w.e.f. 26.12.2011 to 31.12.2011.

Sl. No	Name of the Judicial Officers	Detention Period
1.	Dr. Neera Bharihoke, ADJ-1	26.12.2011 to 31.12.2011

The above mentioned Judicial Officer shall be entitled to avail the compensatory leave in the year 2012 in lieu of actual duty days performed by them during the winter vacation, 2011.


(R.K. GAUBA)

District Judge & Additional Sessions Judge, I/C (S)
District Court Complex, Saket, New Delhi

No. F.31/Judl-I/South/2011/ 16704 - 16744 New Delhi, Dated 23/12/11

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge, Delhi, Tis Hazari Court, Delhi.
3. The District Judge & Additional Sessions Judge I/C, North, West, New Delhi; East, North East, South West, North West Districts.
4. The Officer Incharge, Pool Car Branch, Saket Courts Complex with request to provide pool car facility to the above mentioned Judicial Officers.
5. The Judicial Officers concerned with the request to detain their staff ie Reader, One Stenographer, Ahlmad and Two Orderlies during winter vacation and they shall also be entitled to avail the compensatory leave as per rule.
6. The ACJ, South District, Saket Courts Complex, New Delhi.
7. The Superintendent/Incharge, Administration Branch, Filing Section, Computer Branch and Care Taking Branch, South District, Saket Courts Complex, New Delhi.
8. Reader to Sh. Ashok Kumar, MM, Room No-09, East Wing with directions not to lock the computer systems installed in the Court Room in Winter Vacation - 2011.
9. The Secretary Bar Association, Tis Hazari, Saket, Patiala House, Karkardooma, Rohini and Dwarka Courts.
10. The PRO/APRO Tis Hazari, Saket, Patiala House, Karkardooma, Rohini and Dwarka Courts.
11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
12. Reader to the District Judge & ASJ I/C (S), Saket Courts Complex, New Delhi.
13. Notice Board.
14. Guard File.


District Judge & Additional Sessions Judge, I/C (S)
District Court Complex, Saket, New Delhi